

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**OA No. 060/00628/2019**

**Chandigarh, this 11<sup>th</sup> day of June, 2019**

**CORAM: HON'BLE MR.A.K. BISHNOI, MEMBER (A)**

Anita Rani w/o Sh. Rakesh Kumar, aged 38 years, working as Sweeper (Full Time) O/o Income Tax Officer Nabha (Punjab)-147201.

.....Applicant

**BY ADVOCATE: Sh. D.R. Sharma**

**VERSUS**

1. Union of India, through its Secretary, Ministry of Finance, Department of Revenue, North Block, New Delhi-110 001.
2. The Chief Commissioner of Income Tax, North West Region (NWR) , Sector 17, Chandigarh-160 017.
3. Zonal Accounts Officer, Income Tax, Patiala (Pb.)-147 001.
4. Income Tax Officer, Income Tax Office, Nabha (Punjab)-147 201.

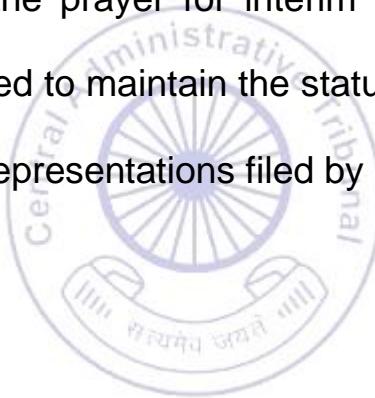
.....Respondents

**ORDER (ORAL)**

**MR. A.K. BISHNOI, MEMBER(A):-**

1. Heard Sh. D.R. Sharma, learned counsel for the applicant. He submits that the applicant has made two representations, one dated 06.10.2016 (Annexure A-4) and another dated 11.02.2019 (Annexure A-7). However, despite making these two representations, the respondents have not given any consideration on the same.
2. Notice.
3. Sh. Sanjay Goyal, Advocate, accepts notice on behalf of the respondents.

4. Learned counsel for the applicant states that he would be satisfied if the OA is disposed of by directing the respondents to decide the indicated representations within a fixed time frame.
5. Learned counsel for the respondents does not object to the disposal of the OA in the requested manner.
6. Under these circumstances, the present OA is disposed of, at this stage, with the directions to the respondents to consider and decide the representations made by the applicant, as detailed above, by passing a reasoned and detailed order within three months from the date of receipt of a certified copy of this order.
7. As far as the prayer for interim relief is concerned, the respondents are directed to maintain the status quo qua the applicant till the disposal of the representations filed by her.



**(A.K. BISHNOI)  
MEMBER (A)**

**Dated: 11.06.2019**  
**ND\***